

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS

**LOK SABHA**

**UNSTARRED QUESTION No. 3745**

**TO BE ANSWERED ON THE 9<sup>TH</sup> AUGUST, 2016**

**SWIFT Project**

**3745. SHRI Y.S. AVINASH REDDY:**

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is planning to bring in a Single Window Interface for Trade (SWIFT) for clearance of consignments related to Drugs and Cosmetics; and
- (b) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;  
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI  
MANSUKH L. MANDAVIYA)**

- (a) to (b): The Customs SWIFT, which was launched in April, 2016, enables importers/exporters to file a common electronic 'Integrated Declaration' on the ICEGATE portal. The Integrated Declaration compiles the information requirements of Customs, FSSAI, Plant Quarantine, Animal Quarantine, Drug Controller, Wild Life Control Bureau and Textile Committee and it replaces nine separate forms required by these 6 different agencies and Customs.

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